## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 228/16	TP 86/17	For compli-ance	433( e) / 433(f)	Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

## ORDER

Matter is listed today for complying the objections. Counsel for Petitioner is present. He requested time for compliance and filed memo. Time extended, list it on 08/01/2018.

Member (T)

Member (J)